

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 311/TT/2022

Subject : Petition for determination of transmission tariff from the COD to 31.3.2024 in respect of fourteen assets covered under "Transmission system for Solar Energy Zone in Rajasthan" in Northern Region.

Date of Hearing : 6.2.2024

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Power Grid Corporation of India Limited

Respondents : Ajmer Vidyut Vitran Nigam Limited and 34 others

Parties present : Shri Chumei Mercy, Advocate, NTPC
Shri Sakie Jakharia, Advocate, NTPC
Ms. Nameeta Singh, Advocate,
Shri Nitin Kumar, PGCIL
Shri Vivek Kumar Singh, PGCIL
Shri B. B. Rath, PGCIL
Shri Lashit Sharma, CTUIL

Record of Proceedings

The order in the instant petition was reserved on 1.12.2022. However, the order could not be issued prior to Shri I. S. Jha, Member, demitting the office. Accordingly, the matter is listed for hearing today.

2. The learned counsel for NTPC, Respondent No. 29, submitted that NTPC has filed its reply. The learned counsel for the Petitioner submitted that the Petitioner has filed its rejoinder to the reply of NTPC. The learned counsel for the Petitioner further submitted that pleadings have been completed in the matter, and arguments were also heard. Learned counsel further submitted that no further oral hearing is required. Therefore, the Commission may accordingly pass orders.

3. After hearing the parties, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

